

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-06/10921 /2024/A

From :- **Shri Chatra Bhukhan Gogoi,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Ankur Bhuyan,
Secretary-cum-Registrar,
O/o the Lokayukta, Assam, Guwahati-5

Sub:- **Permission to avail Leave Travel Concession (LTC)**
Dated Guwahati, the 08 November, 2024

Ref:- Letter No.LOK/PER/02/2023/191, dated 28.10.2024

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail LTC for the block period of 2022-2024 for travelling to Rameshwaram and return during the month of November, 2024 along with your wife, Smti P.T. Bhuyan and son, Shri Barnil Bhuyan (subject to fulfilling criteria as dependent family members), by the shortest possible route, as per existing Rules.

However, you are requested to obtain leave approval from your controlling Officer separately.

Yours faithfully,

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REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/10922-10924 /2024/A. Dated 08th November, 2024
Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

A 8/11/2024
REGISTRAR (VIGILANCE)

8/11/24